

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 181/2018
O.A. No. 81/2015

New Delhi, this the 18th day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Surender Dev Gaur (TGT)
S/o Late Shri Tula Ram Gaur
R/o 261-A, Jamia Nagar
New Delhi – 110 025.

.. Applicant

(By Advocate: None)

Versus

1. Shri Anshu Prakash,
Chief Secretary Education
Govt. of N.C.T.D
New Sachivalaya, I.P. Estate
New Delhi.
2. Shri C.K. Mishra,
Director of Education
Directorate of Education
Govt. of NCTD, Old Secretariat
Delhi – 110 054.
3. Shri Arvind Kumar Sood,
Assistant Director of Education (E-II)
Govt. of NCT of Delhi
Directorate of Education
Establishment-II Branch
Old Secretariat, Delhi – 110 054.
4. Shri Uday Prasad Singh,
Director (Local Bodies)
Civic Centre
Dr. Shyama Prasad Mukerjee Marg
Delhi.
5. Shri Sudhir Kumar,
Dy. Director of Education

District: South Defence Colony
New Delhi.

6. Shri Ashwini Kumar,
Commissioner
North Zone
MCD Civic Centre
Shyama Prasad Mukerjee Marg
New Delhi.
7. Shri Jagdish Chand,
Commissioner
East Zone
MCD
Udyog Bhawan
Patparganj, New Delhi. .. Respondents

(By Advocate: Mrs. Harvinder Oberoi)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the respondents.

2. On 22.03.2018, there was no representation on behalf of the applicant on both the calls. Again on 05.04.2018, there was no representation on both the calls. On 12.04.2018, there was a request for adjournment on behalf of the applicant's counsel. On 08.05.2018 again, there was no representation for the applicant on both the calls. Even today, there is no representation on behalf of the applicant, even on the revised call.

3. In the circumstances, the C.P. is dismissed for default and non-prosecution. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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